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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 73/219/NCLT/AHM/2016 (New)  
C.P. No. 34/219/NCLT/AHM/2014 (Old)**

**Coram: HON'BLE MR. BIKKI RAVEENDRA BABU  
MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: Anil Kumar Poddar  
V/s.  
RFL International Ltd.

Section of the Companies Act: Section 219 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**

None present for the petitioner.

Report of the ROC received.

Petitioner sent letter for adjournment.

List the matter on 31.07.2017.

*B. Neer 1.5.17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.